

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:2590  
ANSWERED ON:16.12.2004  
FILMS BANNED BY CENSOR BOARD  
Mane Smt. Nivedita;Yadav Shri Anirudh Prasad (Sadhu)

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the number and the names of films and documentaries were banned by the Censor Board during the last one year till-date, State-wise;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether producers, directors of the films and documentaries have opposed the move;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

- (a) and (b) The Central Board of Film Certification certifies films in accordance with the Cinematograph Act 1952. The CBFC is not empowered to ban any films.
- (c),(d) and (e) Does not arise.